

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 148 of 2016 in
DFR No. 2588 of 2015**

Dated: 20th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Mahanagar Gas Ltd. Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Gourab Banerji, Sr. Adv.
Mr. Trinath
Ms. Riddhi Sanmeti
Mr. Vyom Shah
Ms. Manisha Singh

Counsel for the Respondent(s) : Mr. Sumit Kishore
Ms. Aparna Vohra for R.1

Mr. Sunil Kr. Jain
Mr. T.N. Durga Prasad
Mr. Shaantanu Jain for R.3

Ms. Iti Agarwal for R-2

ORDER

IA No. 148 of 2016
(Appl. for condonation of delay)

We have heard learned counsel for the parties.

Order is Reserved.

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg

(Justice Ranjana P. Desai)
Chairperson